



2025:DHC:7385-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 10888/2023 & CM APPL. 42146/2023**

**SACHIN KUMAR GAUR** .....Petitioner  
Through:

versus

**UNION OF INDIA AND OTHERS** .....Respondents  
Through: Mr. Atul Krishna, Sr. PC with  
Mr. Prashant Rawat, GP, Mr. Kabir Singh  
and Mr. Vicky Kumar, Advs. for UOI

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**26.08.2025**

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**C. HARI SHANKAR, J.**

1. There has been no appearance on behalf of the petitioner on the last two dates of hearing.
2. The matter was called out twice today, there is no appearance on behalf of the petitioner at either call.
3. In the circumstances, the writ petition is dismissed in default and for non-prosecution.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 26, 2025/aky**